Name of the corporate debtor: Petrolube India limited ; Date of commencement of liquidation: 23rd September, 2019 ; List of stakeholders as on:31st July 2026

Annexure-6

List of operational creditors (Employees) as on CIRP date i.e. 25.01.2028

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any, CIRP Employee cost
				Date of receipt	Amount claimed (After CIRP salary cost)	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date, i.e. prior to CIRP date	Nature of claim	% share in total amount of claims admitted					
1		Sh. Baij Nath Mishra		23/24.10.19	182000	182000	182000	Salary	0.02			-		283,274
2		Sh. Arun Gupta		23.10.2019	325000	325000	325000	Salary	0.03					258,290
3		Sh. Prateek Gupta		26.10.2019	3251190	0	0	Salary				3,251,190		
4		Sh. H R Gupta		26.10.2019	4515540	0	0	Salary				4,515,540		
5		Sudhir Sharad Kulkarni		07.11.2019	112500	112500	112500	Salary	0.01					
6		Uday Raj Prajapati		08.11.2019	37500	37500	37500	Salary						
7		Anuradha Joshi		02.11.2019	80000	80000	80000	Salary	0.01					
8		Surendra Bahadur Yadav		08.11.2019	75000	37500	37500	Salary				37,500		
9		Nand Kishore		20.02.2018	50000	50000	50000	Salary	0.01					
					8,628,730	824,500	824500		0.08			7,804,230		541,564
		Bharat (CIRP Tenure)												56,694
		Note												138,000
		Salary paid by Director to the employees during CIRP is Rs.138000/- and payable to him							Salary payable as part of CIRP Cost					736,258

ASHWANI KUMAR GUPTA
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INSOLVENCY PROFESSIONAL